

(For insertion in the Maharashtra Government Gazette, Part-I, Central Section  
and Goa Government Official Gazette)

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**ORIGINAL AND APPELLATE SIDES**

**No. X(Gen)-1603/2024/1584**

**Date: 28<sup>th</sup> August, 2024.**

In partial modifications of the Notification No. X(Gen)-1603/2023/2308, dated 16<sup>th</sup> December, 2023 and Notification No. X(Gen)-1603/2024/701, dated 18/04/2024, concerning the Holidays and Vacations for the year 2024, the Hon'ble Administrative Judges' of the High Court of Bombay have resolved to declare a holiday on 11<sup>th</sup> September, 2024, on the occasion of 5<sup>th</sup> day of Ganesh Chaturthi and in lieu of this holiday, the Court will observe a working day on 21<sup>st</sup> September, 2024 (3<sup>rd</sup> Saturday) to the High Court of Bombay at Goa, Porvorim-Goa.

**HIGH COURT OF JUDICATURE AT BOMBAY :**

**DATED: 28<sup>th</sup> AUGUST, 2024**

**: SD/-**  
**: (R.N. JOSHI)**  
**: REGISTRAR GENERAL**